

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 343/2022

PRAGYA HIGHER SECONDARY SCHOOL

Petitioner(s)

VERSUS

NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) & ORS. Respondent(s)  
(FOR ADMISSION and IA No.70519/2022-EXEMPTION FROM FILING O.T. )

Date : 24-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Rishi Malhotra, AOR  
Mr. Jaydip Pati, Adv.

For Respondent(s) Mr. Anshul Rai, Adv.  
Mr. Shiv Kumar Pandey, Adv.  
Mr. Chandrashekhar A. Chakelabbi, Adv.  
Mr. Girish, Adv.  
Mr. Awanish Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, list on 27.05.2022.

(NEELAM GULATI)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
COURT MASTER (NSH)